- (b) if so, the details thereof and the funds allocated during the last three years, year-wise;
- (c) the steps taken by Government to increase funds for the preservation and maintenance of heritage monuments in Tamil Nadu;
  - (d) whether Government has allocated any funds for the same; and
  - (e) if so, the details therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) The conservation work is attended regularly and monuments in Tamil Nadu are in a good state of preservation. For monuments in Tamil Nadu the annual conservation programme is prepared by the Circle office prioritising the work to be attended. Based on the allocation of the funds, the work is taken up by the Circle. The allocation of the funds is as under:—

1		1 11 1
(₹	111	lakhs)
1 1	шт	TOTAL 1

Sl. No.	Year	Allocation of funds
1.	2014-15	1070.00
2.	2015-16	919.13
3.	2016-17	596.00

- (c) ASI allocated funds for the preservation and maintenance of protected monuments under its jurisdiction in Tamil Nadu based on the requirements at each monument. Special drive has been initiated to provide boundary walls and amenities at Adarsh Smaraks in Tamil Nadu.
- (d) and (e) The funds allocated for the financial year 2017-18 is ₹ 500.00 lakhs for conservation, preservation and maintenance of Heritage monuments in Tamil Nadu.

## Libraries and museums

- 4193. SHRI DEREK O'BRIEN: Will the Minister of CULTURE be pleased to state:
- (a) the total number of libraries and museums in the country which are maintained by the Ministry;
- (b) the funds allocated for libraries and museums by the Ministry for the last three years;
- (c) whether Government intends to construct more libraries and museums in various cities of the country for the increased readership/visitorship and promotion of Indian culture, if so, the details thereof;

- (d) whether all the collections in the museums and books in the libraries are digitized, if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) There are six Public Libraries under the administrative control of Ministry of Culture namely:

- (i) National Library, Kolkata,
- (ii) Central Reference Library, Kolkata,
- (iii) Central Secretariat Library, New Delhi,
- (iv) Delhi Public Library, Delhi,
- (v) Khuda Bakhsh Oriental Public Library, Patna and
- (vi) Rampur Raza Library, Rampur.

There are six museums under the administrative control of Ministry of Culture namely:

- (i) National Museum, New Delhi,
- (ii) National Gallery of Modern Art (branches at Delhi, Mumbai and Bengaluru),
- (iii) Indian Museum, Kolkata,
- (iv) Victoria Memorial Hall, Kolkata,
- (v) Salar Jung Museum, Hyderabad and
- (vi) Allahabad Museum, Allahabad.

Apart from above, Nehru Memorial Museum and Library, Indira Gandhi Rashtriya Manav Sanghralaya and Asiatic Society, Kolkata are also under the administrative control of Ministry of Culture.

- (b) Funds allocated for libraries and museums for the last three years are given in Statement (See below).
- (c) Library is a State subject and comes under the purview of the respective State/Union Territory authorities. Raja Rammohun Roy Library Foundation, Kolkata, a nodal agency of Central Government for promoting and supporting Public library movement, provides under its matching and non-matching schemes financial assistance for development of public libraries for various purposes e.g. Books, furniture and

equipments, modernization, construction of library buildings, mobile library services, establishment of children corner, facilities for specially-abled readers, seminars/workshops etc.

Ministry of Culture operates "Museum Grant Scheme" under which financial assistance is provided to State Governments, Autonomous Bodies, Local Bodies, Societies and Trusts registered as society under the Indian Societies Act of 1860 (XXI) or a similar legislation of the State Governments for setting up of new museums.

(d) and (e) Digitization of collections of old, rare and brittle documents/manuscripts/books in the Libraries under Ministry of Culture is a continuous process. Till now, National Library, Kolkata and Central Secretariat Library, New Delhi have digitized a total of 87 lakh pages of rare books etc. Khuda Bakhsh Oriental Public Library, Patna and Rampur Raza Library, Rampur have digitized 22.50 lakh folios of manuscripts.

Ministry of Culture has taken up a project named as JATAN in collaboration with C-DAC, Pune for creating an online digital repository of museum collections on the national portal www.museumsofindia.gov.in for the museums under the administrative control of this Ministry. Digitization and uploading on the portal is a continuous process. Till now, 1,08,881 art objects have been digitized and uploaded on the portal.

Statement

Funds allocated to Libraries and Museums under MoC during last three years

S1.	Name of the Library/	Budget Allocated		
No.	Museum	2014-15	2015-16	2016-17
1	2	3	4	5
1.	Khuda Bakhsh Oriental Public Library, Patna	684.00	754.00	706.00
2.	Rampur Raza Library, Rampur	885.00	898.00	800.00
3.	Delhi Public Library	2300.00	2778.00	2632.00
4.	National Library, Kolkata	4475.00	4500.00	4100.00
5.	Central Reference Library, Kolkata	372.00	407.00	397.00
6.	Central Secretariat Library	365.00	485.00	355.00

3229.00

4026.00

3550.00

National Museum

1	2	3	4	5
8.	National Gallery of Modern Art	2235.00	2633.00	3558.00
9.	Allahabad Museum	714.00	875.00	394.00
10.	Indian Museum	2241.00	2055.00	991.00
11.	Salar Jung Museum	2449.00	2400.00	2670.00
12.	Victoria Memorial Hall	3409.00	4784.00	875.00
13.	Nehru Memorial Museum and Library, New Delhi	1272.00	1730.00	1993.00
14.	Indira Gandhi Rashtriya Manav Sanghralaya, Bhopal	2145.00	1640.00	1741.00
15.	Asiatic Society, Kolkata	2180.00	2745.00	2800.00

## Occupancy rate in jails

4194. SHRI K. C. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether occupancy rate in various jails was 115 per cent at the end of December, 2015 and in terms of numbers it was more than 60,000 additional inmates;
- (b) what is the status between year 2015 and October, 2017, State-wise and jail-wise;
- (c) how Government is supplementing efforts of States in constructing new jails, infrastructure and providing facilities to inmates since States have limited finances in this regard;
- (d) whether Government will consider new scheme like Modernisation and Expansion of jails on the lines of Modernisation of Police Force as one time intervention; and

## (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The National Crime Records Bureau (NCRB) has informed that 52842 inmates were lodged in various jails of the country beyond the available capacity in jails as on 31.12.2015, indicating an occupancy rate of 114.4%.